

Water Share of Rajasthan

5405. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Rajasthan has demanded its share of water from Tehri Dam;

(b) if so, whether this demand has been accepted;

(c) if so, the percentage of water to be given to the State from this dam; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) to (d). Government of Rajasthan made a reference to the Union Government to persuade the Government of Uttar Pradesh to allocate 10 per cent of Tehri Dam Project waters for areas in Rajasthan. The matter was accordingly taken up with the Government of Uttar Pradesh who informed to Government of Rajasthan in July, 1988 as also to the Union Government in September, 1988 that in view of commitments of Ganga waters at Tehri Dam Project, it did not appear possible to supply waters to areas in Rajasthan.

12.00 hrs.

[Translation]

SHRI ATAL BIHARI VAJPAYEE: Mr. Speaker, Sir, I would like to draw your attention to an important matter. Will the use of word 'Harijan' be treated a

crime in this country? If the people belonging to the Scheduled Castes raise an objection to its use, its justification can will be appreciated as there is no mention of the word 'Harijan' in the Constitution. There is a mention of 'Scheduled Castes' and 'Scheduled Tribes' only. It is very unfortunate that a controversy has cropped up on the word 'Harijan'. Gandhiji had used the word 'Harijan'. But prior to him the great Hindi poet Shri Bhartendu Harishchandra had said about the Muslims "Un Musalman Harijanan par Kotin Hindu waria". It means life of one Muslim devotee of Hari is worth lives of crores of Hindus. Gandhiji brought out a magazine named 'Harijan'. Some of the State Governments including on BJP Government had remarked that the use of word 'Harijan' signified low social status and hurts the feeling of social equality. From this aspect this word is not used in official work. If someone uses it before his name, will he be punished? Will it concord with our national tradition?

Mr. Speaker, Sir, I am not raising this point in the context of a particular man or a State. It is my audacity to raise this issue because I want that a discussion should be held on this subject. I do not know what will be its reaction. But I would like that a discussion in this regard should be held whenever there is time.

[English]

SHRI P.G. NARAYANAN (Gobichettipalayam): Mr. Speaker, Sir, the Officers Training Academy for training Short Service Commissioned Officers was set up in 1963 at Madras, immediately after the Chinese War. This Academy was part of the time honoured Army tradition. Now the Indian Army has decided to shift this Academy out of